

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 771/9/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2020

Name of the Company:

Cosmo Films Ltd
V/s
Malpani Polymers Pvt Ltd

Section:

Section 9 of Insolvency & Bankruptcy Code

ORDER

No one appeared for the Operational Creditor.

Records reveals that no one appeared for the Operational Creditor even before period of lockdown and thereafter, it appears to us that Operational Creditor is not interested to proceed.

Hence, matter stands dismissed for want of prosecution with liberty to get restored.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 6th day of July, 2020.

SK


(MADAN B GOSAVI)
MEMBER (JUDICIAL)